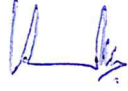



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

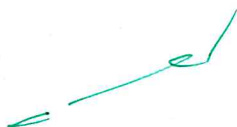
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/16	TP 80/17	For Hearing	433(e)	ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HARISHAN 9845450587	Advocate for Petitioner	
2.	Sivaramakrishnan Advocate 7259799922	Advocate for Respondent	

The matter is listed today for hearing. Counsel for petitioners is present. Counsel for respondents is also present. Heard both sides. Counsel for petitioner has filed written submissions. The counsel for respondents requested time to file written submissions. He is directed to file the same within one week in the Registry.

List it on 03.11.2017.


MEMBER (J)


MEMBER (T)